

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**25. IA 894/2021, IA 289/2021, IA 2745/2021,
In C.P.(IB)/02(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

**NAME OF THE PARTIES: - State Bank of India
V/s
Videocon Industries Ltd.**

Section: 60(5) Application under any other provisions U/s 7 of (IBC)

ORDER

IA.No.894/2021, IA.No.2289/2021: - Adv. Adnan Ansari appeared for the Applicant in IA.No.894/2021 and Respondent in IA.No.2289/2021 through VC. Adv. Kriti Kalyani appeared for the RP. List this matter on **12.07.2024**.

IA.No.2745/2021: - Adv. Kriti Kalyani appeared for the RP. Adv. Adnan Ansari appeared for the Respondent through VC. List this matter on **09.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)